## प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

> वेबसाइट : <u>www.rbi.org.in/hindi</u> Website : <u>www.rbi.org.in</u> ई-मेल/email : <u>helpdoc@rbi.org.in</u>



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

February 10, 2025

## Premature redemption under Sovereign Gold Bond (SGB) Scheme -Redemption Price for premature redemption due on February 11, 2025 (Series IX of SGB 2019-20)

In terms of <u>GOI Notification F.No.4(7)–B(W&M) /2019 dated September 30, 2019</u> (SGB 2019-20 Series IX -Issue date February 11, 2020) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranche shall be February 11, 2025.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on February 11, 2025, shall be **₹8,499/-** (Rupees Eight Thousand Four Hundred and Ninety Nine only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., February 06, February 07, and February 10, 2025.

Press Release: 2024-2025/2124

Ajit Prasad Deputy General Manager (Communications)